

- (a) Forty-seventh Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited (IDPL), Gurgaon, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2550/15/10]

....(*Interruptions*)....

SHRI S.S. AHLUWALIA (Jharkhand): Sir, are you sending these Bills to the Standing Committee? (*Interruptions*).

MR. DEPUTY CHAIRMAN: He is laying the Papers on the Table. This is not introduction of Bills. Shri E. Ahammed.

**Memorandum of Understanding (2010-11) between Government of India and IRFC**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Finance Corporation Limited (IRFC), for the year 2010-11.

[Placed in Library. See No. L.T. 2082/15/10]

**MOU (2010-11) between Government of India and RINL**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the Rashtriya Ispat Nigam Limited (RINL) for the year 2010-11.

[Placed in Library. See No. L.T. 2173/15/10]

- I. Notification of the Ministry of Consumer Affairs, Food and Public Distribution**
- II. Report and Accounts (2008-09) of the Punjab Agro Industries Corporation Ltd. Chandigarh and related papers**
- III. Report and Accounts (2006-07) of FCI, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification G.S.R. 70 (E)/Ess.com./Sugarcane, dated the 10th February, 2010, regarding Factory-wise